Chapter 23

Residues and waste from the food industries; prepared animal fodder

Note

Heading 2309 includes products of a kind used in animal feeding, not elsewhere specified or included, obtained by processing vegetable or animal materials to such an extent that they have lost the essential characteristics of the original material, other than vegetable waste, vegetable residues and by-products of such processing.

Sub-heading Note

For the purposes of sub-heading 2306 41, the expression "low erucic acid rape or colza seeds" means seeds as defined in sub-heading Note to Chapter 12.

	Description of goods	Unit	Rate of duty
	(2)	(3)	(4)
I	LIVE FISH		
I	FLOURS, MEALS AND PELLETS, OF MEAT		
(OR MEAT OFFAL, OF FISH OR OF		
(CRUSTACEANS, MOLLUSCS OR OTHER		
A	AQUATIC INVERTEBRATES, UNFIT FOR		
		kg.	Nil
(Other (including greaves)	kg.	Nil
	1 00		
i	invertebrates:		
<i>I</i>	Fish meal, unfit for human consumption:		
]	In powder form	kg.	Nil
(Other	kg.	Nil
(Other	kg.	Nil
1	Bran, sharps and other residues, whether		
(OR NOT IN THE FORM OF PELLETS, DERIVED FROM		
7	THE SIFTING, MILLING OR OTHER WORKING OF		
(CEREALS OR OF LEGUMINOUS PLANTS		
- (Of maize (corn):		
I	Maize bran	kg.	Nil
(Other	kg.	Nil
- (Of wheat	kg.	Nil
- (Of other cereals	kg.	Nil
- (Of leguminous plants	kg.	Nil
	() ()	LIVE FISH FLOURS, MEALS AND PELLETS, OF MEAT OR MEAT OFFAL, OF FISH OR OF CRUSTACEANS, MOLLUSCS OR OTHER AQUATIC INVERTEBRATES, UNFIT FOR HUMAN CONSUMPTION; GREAVES - Flours, meals and pellets, of meat or meat offal; greaves: Meat meals and pellets (including tankage) Other (including greaves) - Flours, meals and pellets, of fish or of crustaceans, molluscs or other aquatic invertebrates: Fish meal, unfit for human consumption: In powder form Other Other BRAN, SHARPS AND OTHER RESIDUES, WHETHER OR NOT IN THE FORM OF PELLETS, DERIVED FROM THE SIFTING, MILLING OR OTHER WORKING OF CEREALS OR OF LEGUMINOUS PLANTS - Of maize (corn): Maize bran Other	(2) (3) LIVE FISH FLOURS, MEALS AND PELLETS, OF MEAT OR MEAT OFFAL, OF FISH OR OF CRUSTACEANS, MOLLUSCS OR OTHER AQUATIC INVERTEBRATES, UNFIT FOR HUMAN CONSUMPTION; GREAVES - Flours, meals and pellets, of meat or meat offal; greaves: Meat meals and pellets (including tankage) kg Other (including greaves) kg Flours, meals and pellets, of fish or of crustaceans, molluscs or other aquatic invertebrates: Fish meal, unfit for human consumption: In powder form kg Other kg Other Other Other Other Other working of CEREALS OR OF LEGUMINOUS PLANTS - Of maize (corn): Maize bran kg Other kg Other kg.

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
2303	RESIDUES OF STARCH MANUFACTURE AND SIMILAR		
	RESIDUES, BEET-PULP, BAGASSE AND OTHER		
	WASTE OF SUGAR MANUFACTURE, BREWING OR		
	DISTILLING DREGS AND WASTE, WHETHER OR		
	NOT IN THE FORM OF PELLETS		
2303 10 00	 Residues of starch manufacture and similar residues 	kg.	Nil
2303 20 00	 Beet-pulp, bagasse and other waste of sugar manufacture 	kg.	Nil
2303 30 00	- Brewing or distilling dregs and waste	kg.	Nil
2304	OIL-CAKE AND OTHER SOLID RESIDUES WHETHER		
	OR NOT GROUND OR IN THE FORM OF PELLETS,		
	RESULTING FROM THE EXTRACTION OF		
2204.00	SOYABEAN OIL		
2304 00	- Oil-cake and other solid residues whether or		
	not ground or in the form of pellets, resulting		
2304 00 10	from the extraction of soyabean oil: Oil-cake and oil-cake meal of soyabean,	kg.	Nil
2304 00 10	expeller variety	ĸg.	1111
2304 00 20	Oil-cake of soyabean, solvent extracted	kg.	Nil
2504 00 20	(defatted) variety	ĸg.	1111
2304 00 30	Meal of soyabean, solvent extracted (defatted)	kg.	Nil
2304 00 90	Other	kg.	Nil
2305	OIL-CAKE AND OTHER SOLID RESIDUES, WHETHER	8.	
	OR NOT GROUND OR IN THE FORM OF PELLETS,		
	RESULTING FROM THE EXTRACTION OF		
	GROUND-NUT OIL		
2305 00	- Oil-cake and other solid residues, whether or		
	not ground or in the form of pellets, resulting		
	from the extraction of ground-nut oil:		
2305 00 10	Oil-cake and oil-cake meal of ground-nut,	kg.	Nil
2205 00 20	expeller variety	1	NUL
2305 00 20	Oil-cake and oil-cake meal of ground-nut,	kg.	Nil
2305 00 90	solvent extracted variety (defatted) Other	1 _r o	Nil
2306	OIL-CAKE AND OTHER SOLID RESIDUES,	kg.	INII
2500	WHETHER OR NOT GROUND OR IN THE FORM OF		
	PELLETS, RESULTING FROM THE EXTRACTION OF		
	VEGETABLE FATS OR OILS, OTHER THAN THOSE		
	of heading 2304 or 2305		
2306 10	- Of cotton seeds:		
2306 10 10	Oil-cake and oil-cake meal, decorticated,	kg.	Nil
	expeller variety		

Tariff Item		Description of goods	Unit	Rate of duty
(1)		(2)	(3)	(4)
2306 10 20		Oil-cake and oil-cake meal, decorticated, solvent extracted (defatted) variety	kg.	Nil
2306 10 30		Oil-cake and oil-cake meal, undecorticated, expeller variety	kg.	Nil
2306 10 40		Oil-cake and oil-cake meal, undecorticated, solvent extracted (defatted) variety	kg.	Nil
2306 10 90		Other	kg.	Nil
2306 20		Of linseed:		
2306 20 10		Oil-cake and oil-cake meal, expeller variety	kg.	Nil
2306 20 20		Oil-cake and oil-cake meal, solvent extracted (defatted) variety	kg.	Nil
2306 20 90		Other	kg.	Nil
2306 30	-	Of sunflower seeds:		
2306 30 10		Oil-cake and oil-cake meal, expeller variety	kg.	Nil
2306 30 20		Oil-cake and oil-cake meal, solvent extracted (defatted) variety	kg.	Nil
2306 30 90		Other	kg.	Nil
	-	Of rape or colza seeds:		
2306 41 00		Of low erucic acid rape or colza seeds	kg.	Nil
2306 49 00		Other	kg.	Nil
2306 50	-	Of coconut or copra:		
2306 50 10		Oil-cake and oil-cake meal, expeller variety	kg.	Nil
2306 50 20		Oil-cake and oil-cake meal, solvent extracted (defatted) variety	kg.	Nil
2306 50 90		Other	kg.	Nil
2306 60 00	-	Of palm nuts or kernels	kg.	Nil
2306 90	-	Other:		
		Oil-cake and oil-cake meal, expeller variety:		
2306 90 11		Of mowra seeds	kg.	Nil
2306 90 12		Of mustard seeds	kg.	Nil
2306 90 13		Of niger seeds	kg.	Nil
2306 90 14		Of seasamum seeds	kg.	Nil
2306 90 15		Of mango kernel	kg.	Nil
2306 90 16		Of sal (de-oiled)	kg.	Nil
2306 90 17		Of castor seeds	kg.	Nil
2306 90 18		Of neem seeds	kg.	Nil
2306 90 19		Of other seeds	kg.	Nil
		Oil-cake and oil-cake meal, solvent extracted (defatted) variety:		
2306 90 21		Of mustard seeds	kg.	Nil
2306 90 22		Of niger seeds	kg.	Nil
2306 90 23		Of cardi seeds	kg.	Nil
2306 90 24		Of seasamum seeds	kg.	Nil
2306 90 25		Of mango kernel	kg.	Nil

Tariff Item		Description of goods	Unit	Rate of duty
(1)		(2)	(3)	(4)
2306 90 26		Of sal (de-oiled)	kg.	Nil
2306 90 27		Of castor seeds	kg.	Nil
2306 90 28	-	Of neem seeds	kg.	Nil
2306 90 29		Of other seeds	kg.	Nil
2306 90 30		Residues babool seed extraction	kg.	Nil
2306 90 90		Other	kg.	Nil
2307 00 00		Wine lees; argol	kg.	Nil
2308 00 00		VEGETABLE MATERIALS AND VEGETABLE WASTE,	kg.	Nil
		VEGETABLE RESIDUES AND BY-PRODUCTS,		
		WHETHER OR NOT IN THE FORM OF PELLETS, OF		
		A KIND USED IN ANIMAL FEEDING, NOT		
		ELSEWHERE SPECIFIED OR INCLUDED		
2309		PREPARATIONS OF A KIND USED IN ANIMAL FEEDING		
2309 10 00	-	Dog or cat food, put up for retail sale	kg.	Nil
2309 90	-	Other:		
2309 90 10		Compounded animal feed	kg.	Nil
2309 90 20		Concentrates for compound animal feed	kg.	Nil
		Feeds for fish (prawn, etc.):		
2309 90 31		Prawn and shrimps feed	kg.	Nil
2309 90 32		Fish meal in powdered form	kg.	Nil
2309 90 39		Other	kg.	Nil
2309 90 90		Other	kg.	Nil